

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 484
TO BE ANSWERED ON 02.12.2015**

Non-Governmental Organisations

484. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of Minority Affairs be pleased to state:

- (a) the number of Non-Governmental Organizations (NGOs) functioning under her Ministry in the country for the welfare of minority communities, State-wise;
- (b) the details of schemes that were implemented during the Eleventh Plan Period for the welfare of minorities in the country especially in social, economic and educational fields;
- (c) the funds allocated, released and utilized for the said purpose during each year of Eleventh Plan and the current year, State and scheme-wise;
- (d) whether the funds allocated under these schemes have not been fully utilized by the State Governments; and
- (e) if so, the reasons therefor and measures taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) The State-wise number of Non-Governmental Organisations (NGOs)/ Project Implementing Agencies (PIAs) functioning under various schemes of the Ministry of Minority Affairs and its Autonomous Bodies during 2015-16 are at **Annexure I**.
- (b) During Eleventh Plan Period (2007-2012), under educational empowerment the schemes of Pre-matric Scholarship, Post-matric Scholarship, Merit-cum-Means based Scholarship, Maulana Azad National Fellowship (MANF), Free coaching and Allied Schemes and Grant-in-Aid to Maulana Azad Education Foundation (MAEF); under economic empowerment, the scheme of equity contribution to National Minorities Development and Finance Corporation (NMDFC) for extending concessional loans; under area development, the scheme of Multi-sectoral Development Programme; and under social empowerment, the scheme of Computerisation of Waqf Records of State Waqf Boards were implemented for the welfare of notified minority communities.
- (c) Allocation of funds under the schemes of the Ministry is not made State-wise. Under Scholarship and MsDP Schemes, the State-wise and year-wise details of funds released and utilized during 11th Plan and current year i.e. 2015-16 are at **Annexure II to V**. Further under Computerisation of Waqf Records of State Waqf Boards, the funds are released to State Waqf Boards, Central Waqf Council and National Informatics Centre (NIC). The year-wise details of funds released during 11th Plan and current year i.e. 2015-16 are at **Annexure VI**.

Under MANF, funds are allocated to University Grant Commission (UGC). These are not allocated State-wise. The year-wise details of funds released and utilized during 11th Plan and current year i.e. 2015-16 are at **Annexure VII**.

In case of Free Coaching and Allied Scheme, it is implemented by the Ministry through selected Non-Governmental Organisation (NGOs). Details of year-wise funds released by Ministry to NGOs working in various States is given at Annexure VIII.

Central Government contributes its share of equity to NMDFC. Under Equity Contribution to NMDFC, the details of equity contributed during 11th Plan and current year are given at Annexure IX. Under Grant in Aid to MAEF, the Ministry releases funds for the corpus of MAEF. The details of funds released to MAEF are also given at Annexure IX.

Further during current year 2015-16, the new schemes started during 12th Plan (2012-2017) are also under implementation namely, Nai Roshni, Seekho aur Kamao, Jiyo Parsi, Padho Pardesh, Nai Udaan, Strengthening of State Waqf Boards, USTTAD and Hamari Dharohar. All the above schemes are Central Sector Schemes and implemented directly by the Ministry through selected Project Implementing Agencies all over the country. The details of fund earmarked, released and utilized under the above schemes during current year 2015-16 are given below:

(Rs. in crore)

S.No.	Schemes	Earmarked Budget	Funds released and utilized (as on 31.10.2015)	Remarks
1.	Seekho aur Kamao	67.45	34.34	The earmarked budget has been enhanced to Rs.192.45 crore during 1 st supplementary.
2.	Nai Roshni	15.00	8.72	-
3.	Hamari Dharohar	10.01	3.59	-
4.	USTTAD	17.01	0.09	-
5.	Jiyo Parsi	2.00	1.02	-
6.	Padho Pardesh	4.19	1.63	-
7.	Nai Udaan	4.00	2.01	-
8.	Strengthening of State Waqf Boards	6.70	3.04	-

(d) and (e) During 11th Plan, under the schemes of Scholarship and MsDP, the funds were released through the State Governments. In case of Scholarships, funds have been utilised by the States/ UTs. From current year 2015-16, the Scholarship Schemes have become online under Direct Benefit Transfer (DBT) mode on National Scholarship Portal. The last date of submission of application under Scholarship was 31.10.2015. So applications duly scrutinized by States/ UTs have not been received by the Ministry as on date.

Under MsDP, the utilisation of funds by States/ Union Territories (UTs) is slow. The funds released to the States/UTs were mainly related to the projects for creation of infrastructure for education, health, etc. These projects generally have long gestation period and require fulfillment of various modalities like land development, tendering process, etc. for starting the project.

To expedite utilisation of funds and implement various schemes effectively, National and Regional conferences/ meetings with the officials of States/UTs are organised by the Ministry and the progress of all programmes of the Ministry including MsDP, where the States are involved, is reviewed periodically. Under MsDP and Scholarship Schemes, regular review meetings with States/UTs are also held through Video Conferencing. States/UTs are also reminded and sensitized through regular communications at higher levels of the Ministry for further utilization of funds.

ANNEXURE I REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

Scheme-wise and State-wise no. of Non-Governmental Organisations (NGOs)/ Project Implementing Agencies (PIAs) functioning under various schemes of the Ministry of Minority Affairs during 2015-16 (as on 31.10.2015)

S. No.	State	Seekho Aur Kamao	Free Coaching and Allied Scheme	Nai Roshni	MAEF	Jiyo Parsi
1.	Andhra Pradesh	3	2	-	3	1
2.	Andaman And Nicobar Islands	-	-	-	-	
3.	Arunachal Pradesh	2	-	-	-	
4.	Assam	2	-	2	-	
5.	Bihar	4	-	-	2	
6.	Chandigarh	-	-	-	-	
7.	Chhattisgarh	1	-	-	-	
8.	Dadar & Nagar Haveli	-	-	-	-	
9.	Daman And Diu	-	-	-	-	
10.	Delhi	1	1	-	-	
11.	Goa	-	-	-	-	
12.	Gujarat	3	-	-	3	
13.	Haryana	3	-	-	2	
14.	Himachal Pradesh	3	-	-	1	
15.	Jammu & Kashmir	4	-	-	-	
16.	Jharkhand	3	-	-	-	
17.	Karnataka	3	1	1	4	
18.	Kerala	2	-	2	1	
19.	Lakshadweep	-	-	-	-	
20.	Madhya Pradesh	3	-	1	-	
21.	Maharashtra	2	1	-	6	
22.	Manipur	2	-	-	-	
23.	Meghalaya	-	1	-	-	
24.	Mizoram	3	-	-	1	
25.	Nagaland	2	-	-	-	
26.	Odisha	2	-	1	-	
27.	Puducherry	-	-	-	-	
28.	Punjab	3	-	-	-	
29.	Rajasthan	5	4	-	-	
30.	Sikkim	1	-	-	-	
31.	Tamilnadu	1	-	-	-	
32.	Telangana	3	-	-	-	
33.	Tripura	2	-	-	-	
34.	Uttar Pradesh	6	4	12	14	
35.	Uttarakhand	2	-	1	4	
36.	West Bengal	2	2	1	-	
	Total	73	16	21	41	1

ANNEXURE II REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

State/UT- wise fund allocated, released and utilised under Pre-matric Scholarship Scheme for Students belonging to the minority communities during 11th Plan and the current year (As on 31.10.2015)																			
Sl. No.	State/UT	2007-08			2008-09			2009-10			2010-11			2011-12			2015-16		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1	Andhra Pradesh				5.37	5.37		13.90	13.90		42.85	42.85		26.88	26.88				
2	Telangana																		
3	Arunachal Pradesh				0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00				
4	Assam				0.00	0.00		16.83	16.83		8.37	8.37		21.25	21.25				
5	Bihar				10.71	10.71		9.22	9.22		34.12	34.12		29.01	29.01				
6	Chhattisgarh				0.24	0.24		1.07	1.07		1.31	1.31		2.93	2.93				
7	Goa				0.02	0.02		0.04	0.04		0.04	0.04		0.00	0.00				
8	Gujarat				0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.26	0.26	
9	Haryana				0.51	0.51		1.58	1.58		2.41	2.41		2.03	2.03				
10	Himachal Pradesh				0.18	0.18		0.09	0.09		0.19	0.19		0.52	0.52				
11	Jammu & Kashmir				1.02	1.02		7.44	7.44		12.93	12.93		31.44	31.44				
12	Jharkhand				2.71	2.71		2.10	2.10		4.13	4.13		10.53	10.53				
13	Karnataka				1.89	1.89		13.93	13.93		33.16	33.16		49.05	49.05				
14	Kerala				3.50	3.50		12.24	12.24		42.69	42.69		52.77	52.77				
15	Madhya Pradesh				2.44	2.44		2.18	2.18		6.89	6.89		17.93	17.93				
16	Maharashtra				4.51	4.51		15.78	15.78		40.98	40.98		54.72	54.72				
17	Manipur				0.46	0.46		3.10	3.10		0.00	0.00		1.19	1.19				
18	Meghalaya				0.71	0.71		1.26	1.26		1.63	1.63		2.44	2.44				
19	Mizoram				0.44	0.44		1.58	1.58		2.25	2.25		2.49	2.49				
20	Nagaland				0.00	0.00		0.00	0.00		0.51	0.51		2.07	2.07				
21	Odisha				0.28	0.28		1.34	1.34		1.39	1.39		2.00	2.00				
22	Punjab				3.79	3.79		15.10	15.10		25.66	25.66		29.23	29.23				
23	Rajasthan				1.83	1.83		4.72	4.72		10.85	10.85		10.14	10.14				
24	Sikkim				0.00	0.00		0.09	0.09		0.40	0.40		0.61	0.61		0.03	0.03	
25	Tamil Nadu				2.33	2.33		7.82	7.82		28.17	28.17		32.28	32.28				
26	Tripura				0.07	0.07		0.08	0.08		0.12	0.12		0.10	0.10				
27	Uttar Pradesh				12.98	12.98		48.63	48.63		65.27	65.27		148.11	148.11				
28	Uttarakhand				0.00	0.00		0.07	0.07		0.23	0.23		0.43	0.43				
29	West Bengal				5.36	5.36		19.72	19.72		76.53	76.53		82.98	82.98				
30	Andaman & Nicobar				0.04	0.04		0.01	0.01		0.01	0.01		0.03	0.03				
31	Chandigarh				0.04	0.04		0.17	0.17		0.00	0.00		0.51	0.51		0.36	0.36	
32	Dadra & Nagar Haveli				0.01	0.01		0.02	0.02		0.04	0.04		0.06	0.06		0.05	0.05	
33	Daman & Diu				0.01	0.01		0.02	0.02		0.03	0.03		0.07	0.07				
34	Delhi				0.71	0.71		2.77	2.77		3.03	3.03		1.35	1.35				
35	Lakshadweep				0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00				
36	Puducherry				0.05	0.05		0.01	0.01		0.03	0.03		0.30	0.30				
Total		0.00	0.00	0.00	80.00	62.21	62.21	200.00	202.94	202.94	450.00	446.25	446.25	600.00	615.47	615.47	1040.10	0.70	0.70

* Funds for scholarship have not been released because the last date of submission of application is 31/10/2015.

ANNEXURE III REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

State/UT- wise fund allocation, released and utilized under Post-matric Scholarships for Students belonging to the minority communities for the 11th Five Year Plan and the current year (as on 31.10.2015)																			
(Rs. in Crore)																			
Sl. No.	State/UT	2007-08			2008-09			2009-10			2010-11			2011-12			2015-16		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1	Andhra Pradesh				6.23	6.23		19.96	19.96		35.24	35.24		17.28	17.28				
2	Telangana																		
3	Arunachal Pradesh																		
4	Assam				4.87	4.87		8.32	8.32		5.60	5.60		4.46	4.46				
5	Bihar				10.86	10.86		3.80	3.80		15.96	15.96		25.49	25.49				
6	Chhattisgarh				0.24	0.24		0.60	0.60		1.03	1.03		1.57	1.57				
7	Goa				0.13	0.13		0.00	0.00		0.21	0.21		0.07	0.07				
8	Gujarat				1.97	1.97		2.88	2.88		4.47	4.47		7.78	7.78		0.16	0.16	
9	Haryana		0.14	0.14	0.93	0.93		0.68	0.68		1.48	1.48		1.48	1.48				
10	Himachal Pradesh		0.04	0.04	0.08	0.08		0.17	0.17		0.21	0.21		0.20	0.20				
11	Jammu & Kashmir				0.98	0.98		3.67	3.67		5.24	5.24		14.15	14.15				
12	Jharkhand				2.86	2.86		3.67	3.67		6.15	6.15		10.05	10.05				
13	Karnataka		2.91	2.91	0.46	0.46		8.82	8.82		12.35	12.35		24.85	24.85				
14	Kerala		0.84	0.84	2.43	2.43		11.21	11.21		9.98	9.98		21.69	21.69		0.30	0.30	
15	Madhya Pradesh		0.62	0.62	1.85	1.85		1.10	1.10		3.31	3.31		6.17	6.17				
16	Maharashtra		2.23	2.23	4.03	4.03		8.17	8.17		20.09	20.09		31.06	31.06				
17	Manipur				0.75	0.75		2.85	2.85		0.00	0.00							
18	Meghalaya		0.02	0.02	0.03	0.03		0.04	0.04		0.19	0.19		0.19	0.19				
19	Mizoram		0.42	0.42	0.87	0.87		2.54	2.54		2.81	2.81		3.43	3.43				
20	Nagaland				0.02	0.02		0.02	0.02		0.05	0.05		0.04	0.04		0.02	0.02	
21	Odisha		0.06	0.06	0.35	0.35		0.46	0.46		1.03	1.03							
22	Punjab		0.56	0.56	1.26	1.26		10.73	10.73		14.83	14.83		39.42	39.42				
23	Rajasthan		0.64	0.64	2.14	2.14		4.00	4.00		4.66	4.66		12.77	12.77				
24	Sikkim							0.10	0.10		0.31	0.31		0.40	0.40				
25	Tamil Nadu		0.96	0.96	2.42	2.42		11.04	11.04		10.67	10.67		17.68	17.68				
26	Tripura		0.01	0.01	0.05	0.05		0.07	0.07		0.17	0.17		0.12	0.12				
27	Uttar Pradesh				16.46	16.46		24.78	24.78		46.42	46.42		74.81	74.81				
28	Uttarakhand				0.10	0.10		0.06	0.06		0.08	0.08		0.19	0.19				
29	West Bengal				7.72	7.72		18.43	18.43		25.77	25.77		46.87	46.87				
30	Andaman & Nicobar				0.03	0.03		0.01	0.01		0.01	0.01		0.00	0.00				
31	Chandigarh				0.05	0.05		0.05	0.05		0.09	0.09		0.06	0.06				
32	Dadra & Nagar Haveli				0.01	0.01		0.01	0.01		0.02	0.02		0.01	0.01		0.01	0.01	
33	Daman & Diu				0.02	0.02		0.02	0.02		0.02	0.02		0.03	0.03				
34	Delhi		0.17	0.17	0.39	0.39		0.43	0.43		0.38	0.38		0.56	0.56				
35	Lakshadweep																		
36	Puducherry		0.01	0.01	0.04	0.04		0.03	0.03		0.13	0.13		0.10	0.10				
Total		60.00	9.63	9.63	70.00	70.63	70.63	150.00	148.74	148.74	265.00	228.97	228.97	450.00	362.99	362.99	580.10	0.48	0.48

* Funds for scholarship have not been released because the last date of submission of application is 31/10/2015.

ANNEXURE IV REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

Merit cum Means Based Scholarship

State/UT- wise fund allocated, released and utilised under Merit-cum Means based Scholarships for Students belonging to the minority communities during 11th Plan and the current year (As on 31.10.2015)																			
Sl. No.	State/UT	2007-08			2008-09			2009-10			2010-11			2011-12			2015-16		
		Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized	Allocation	Released	Utilized
1	Andhra Pradesh		2.23	2.23		3.61	3.61		2.36	2.36		3.39	3.39		3.09	3.09		0.00	
2	Telangana																	0.00	
3	Arunachal Pradesh		0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.00	
4	Assam		1.33	1.33		3.68	3.68		5.86	5.86		5.39	5.39		4.94	4.94		0.00	
5	Bihar		3.73	3.73		4.71	4.71		8.68	8.68		9.46	9.46		9.98	9.98		0.06	
6	Chhattisgarh		0.08	0.08		0.21	0.21		0.32	0.32		0.39	0.39		0.43	0.43		0.00	
7	Goa		0.08	0.08		0.13	0.13		0.19	0.19		0.20	0.20		0.23	0.23		0.00	
8	Gujarat		0.37	0.37		1.07	1.07		1.43	1.43		2.02	2.02		2.26	2.26		0.45	
9	Haryana		0.30	0.30		0.87	0.87		0.74	0.74		0.83	0.83		1.03	1.03		0.00	
10	Himachal Pradesh		0.03	0.03		0.05	0.05		0.09	0.09		0.09	0.09		0.12	0.12		0.00	
11	Jammu & Kashmir		1.46	1.46		3.24	3.24		2.73	2.73		3.62	3.62		4.75	4.75		0.16	
12	Jharkhand		1.02	1.02		1.52	1.52		1.96	1.96		2.54	2.54		2.70	2.70		0.00	
13	Karnataka		2.46	2.46		3.64	3.64		4.60	4.60		5.30	5.30		5.99	5.99		4.41	
14	Kerala		3.97	3.97		5.40	5.40		9.45	9.45		11.85	11.85		13.12	13.12		25.94	
15	Madhya Pradesh		1.04	1.04		1.21	1.21		2.44	2.44		2.10	2.10		2.27	2.27		0.00	
16	Maharashtra		2.88	2.88		4.81	4.81		7.67	7.67		5.49	5.49		9.27	9.27		0.00	
17	Manipur		0.31	0.31		0.54	0.54		0.23	0.23		0.68	0.68		0.77	0.77		0.00	
18	Meghalaya		0.07	0.07		0.08	0.08		0.32	0.32		0.66	0.66		0.95	0.95		0.00	
19	Mizoram		0.40	0.40		0.67	0.67		0.33	0.33		0.49	0.49		0.39	0.39		0.00	
20	Nagaland		0.00	0.00		0.00	0.00		0.57	0.57		1.57	1.57		1.22	1.22		0.00	
21	Odisha		0.23	0.23		0.50	0.50		0.63	0.63		0.53	0.53		0.68	0.68		0.00	
22	Punjab		1.52	1.52		1.63	1.63		5.37	5.37		7.12	7.12		8.65	8.65		0.00	
23	Rajasthan		1.35	1.35		2.15	2.15		2.40	2.40		2.23	2.23		3.26	3.26		3.15	
24	Sikkim		0.00	0.00		0.00	0.00		0.10	0.10		0.49	0.49		0.24	0.24		0.00	
25	Tamil Nadu		3.51	3.51		4.40	4.40		5.80	5.80		5.57	5.57		6.33	6.33		0.00	
26	Tripura		0.01	0.01		0.07	0.07		0.16	0.16		0.21	0.21		0.18	0.18		0.00	
27	Uttar Pradesh		6.94	6.94		10.82	10.82		14.47	14.47		17.97	17.97		16.17	16.17		0.57	
28	Uttarakhand		0.06	0.06		0.22	0.22		0.30	0.30		0.35	0.35		0.67	0.67		0.02	
29	West Bengal		5.04	5.04		8.73	8.73		17.40	17.40		17.14	17.14		14.84	14.84		0.97	
30	Andaman & Nicobar		0.00	0.00		0.04	0.04		0.03	0.03		0.04	0.04		0.04	0.04		0.00	
31	Chandigarh		0.02	0.02		0.05	0.05		0.09	0.09		0.16	0.16		0.12	0.12		0.00	
32	Dadra & Nagar Haveli		0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.00	
33	Daman & Diu		0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.01	0.01		0.00	
34	Delhi		0.46	0.46		0.65	0.65		0.79	0.79		0.80	0.80		0.99	0.99		0.06	
35	Lakshadweep		0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.00	0.00		0.00	
36	Puducherry		0.01	0.01		0.03	0.03		0.04	0.04		0.05	0.05		0.05	0.05		0.00	
Total		54.00	40.91	40.91	65.00	64.73	64.73	100.00	97.51	97.51	135.00	108.76	108.76	140.00	115.72	115.72	335.00	35.79	0.00

* Funds for scholarship have not been released because the last date of submission of application is 31/10/2015.

**ANNEXURE V REFERRED IN REPLY TO PART (c) OF LOK SABHA
UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015
REGARDING NON-GOVERNMENTAL ORGANISATIONS.**

Multi-sectoral Development Programme (MsDP)

Rs. in Lakh							
Sl. No.	State	During 11th Five Year Plan			During 2015-16 (Upto 20.11.2015)		
		Projects Approved	Fund Released	Utilization of funds as per reports by the States	Projects Approved	Fund Released	Utilization of funds as per reports by the States
1	Uttar Pradesh	100300.85	79012.30	70007.95	10492.33	17103.14	--
2	West Bengal	68579.68	61139.52	60198.12	18005.28	18370.41	--
3	Assam	69275.35	46892.62	39809.54	--	6772.83	--
4	Bihar	52280.58	40563.07	25955.96	2112.98	2120.42	--
5	Manipur	13912.58	12043.01	10665.83	3706.52	2819.81	--
6	Haryana	4919.90	4187.89	2910.29	--	--	--
7	Jharkhand	17997.54	13944.70	11342.24	44.00	962.90	--
8	Uttarakhand	5227.77	3235.84	2725.20	--	1462.41	--
9	Maharashtra	5993.93	5671.69	5045.59	--	620.00	--
10	Karnataka	3914.40	3793.15	3196.36	2460.00	3244.27	--
11	Andaman & Nicobar Island	1242.85	68.25	68.25	--	267.78	--
12	Odisha	3129.92	2562.21	2558.48	--	1000.00	--
13	Meghalaya	3047.65	3047.65	3039.64	786.93	676.15	--
14	Kerala	1500.00	1462.92	1452.55	1290.72	1646.55	--
15	Mizoram	3895.33	2724.93	2716.68	--	266.68	--
16	Jammu & Kashmir	1506.21	1349.61	1343.79	--	--	--
17	Delhi	2191.15	1099.73	730.98	--	--	--
18	Madhya Pradesh	1493.30	1398.30	963.15	893.69	446.84	--
19	Sikkim	1268.59	1100.02	919.53	--	174.74	--
20	Arunachal Pradesh	11711.70	8232.15	8232.15	2103.88	2872.49	--
21	Andhra Pradesh	--	--	--	--	--	--
22	Telangana	--	--	--	--	1079.36	--
23	Tripura	--	--	--	2800.35	1946.10	--
24	Punjab	--	--	--	--	--	--
25	Rajasthan	--	--	--	3198.40	2563.94	--
26	Gujarat	--	--	--	--	--	--
27	Chattisgarh	--	--	--	--	--	--
Total		373389.28	293529.56	253882.28	47895.08	66416.82	--

ANNEXURE VI REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

Status of Funds under the scheme of Computerization of Records of State Waqf Boards

S. No.	Name of State Waqf Board	Funds Released (Rs. in crore)			
		2009-10	2010-11	2011-12	2015-16 (as on 31.10.2015)
1.	National Informatics Center	480.92	-	-	-
2.	Central Waqf Council	27.10	-	-	-
3.	Andaman & Nicobar Island	-	21.29	-	-
4.	Andhra Pradesh	-	-	27.10	-
5.	Assam	27.10	-	-	-
6.	Bihar (Shia)	-	27.10	-	-
7.	Bihar (Sunni)	-	27.10	-	-
8.	Chhattisgarh	27.10	-	-	-
9.	Delhi	-	27.10	-	-
10.	Gujarat	-	-	-	-
11.	Haryana	-	27.10	3.04	-
12.	Himachal Pradesh	27.10	-	-	--
13.	Jammu & Kashmir	-	21.96	-	-
14.	Karnataka	27.10	-	10.20	-
15.	Kerala	-	27.10	4.67	-
16.	Lakshadweep	-	27.10	-	-
17.	Madhya Pradesh	-	27.10	10.20	-
18.	Maharashtra	27.10	-	7.13	-
19.	Manipur	-	27.10	-	-
20.	Meghalaya	-	21.29	-	-
21.	Odisha	27.10	-	-	-
22.	Puducherry	-	27.10	-	-
23.	Punjab	27.10	-	-	-
24.	Rajasthan	-	27.10	-	-
25.	Tamil Nadu	27.10	-	-	-
26.	Tripura	27.10	-	-	-
27.	Uttar Pradesh(Sunni)	27.10	-	-	-
28.	Uttarakhand	-	27.10	-	-
29.	West Bengal	27.10	-	-	-
	Total	806.12	362.64	62.34	0

ANNEXURE VII REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

Fund allocated, released and utilized under Maulana Azad National Fellowship (MANF) by University Grant Commission (UGC) during 11th Plan and the current year as on 31.10.2015

Year	Maulana Azad National Fellowship		
	(Rs. in Crore)		
	Allocation	Released	Utilized
2009-10	15.00	14.90	14.90
2010-11	30.00	29.98	29.98
2011-12	52.00	51.98	51.98
2015-16 (upto 31.10.2015)	49.83	49.68	49.68

Annexure-VIII

ANNEXURE VIII REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

Free Coaching & Allied Scheme

(Rs. in crore)

Year	Budget Earmarked	Fund Spent and utilized by this Ministry
2007-08	10.00	5.74
2008-09	10.00	7.30
2009-10	12.00	11.22
2010-11	15.00	14.37
2011-12	16.00	15.98
2015-16 (as on 31.10.2015)	45.00	30.41

ANNEXURE IX REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 484 TO BE ANSWERED ON 02.12.2015 REGARDING NON-GOVERNMENTAL ORGANISATIONS.

‘Equity Contribution to NMDFC’

Year	Budgetary Allocation (Rs.in crore)	Funds released (Rs. in crore)	Funds utilized (Rs in crore)
2007-08	70.00	70.00	70.00
2008-09	75.00	75.00	75.00
2009-10	125.00	125.00	125.00
2010-11	115.00	115.00	115.00
2011-12	115.00	115.00	115.00
2015-16 (as on 31.10.2015)	120.00	120.00	120.00

Grant in Aid to MAEF

Year	Budgetary Allocation (Rs.in crore)	Funds released (Rs. in crore)
2007-08	50.00	50.00
2008-09	60.00	60.00
2009-10	115.00	115.00
2010-11	125.00	125.00
2011-12	200.00	200.00
2015-16 (as on 31.10.2015)	113.00	113.00